BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

NINETEENTH REPORT

(Presented on 20-7-1978)

The Business Advisory Committee held a sitting on Wednesday, the 19th July, 1978.

2. The Committee recommend the allocation of time to the following items of Government Legislative and other business as shown against each:—

(1) Resolution by Shrimati Parvathi Krishnan seeking disapproval of the Delhi Police Ordinance, 1978.

(2) The Delhi Police Bill, 1978 (To replace Ordinance No. 2 of 1978).
   (*Consideration and passing*)   2 hours

(3) The Metro Railways (Construction of Works) Bill, 1978.
   (*Consideration and passing*)   2 hours

(4) The Haryana and Uttar Pradesh (Alteration of Boundaries) Bill, 1978.
   (*Consideration and passing*)   1 hour

(5) The Prize Chits and Money Circulation Schemes (Banning) Bill, 1978.
   (*Consideration and passing*)   2 hours

(6) The Code of Criminal Procedure (Amendment) Bill, 1978.
   (*Consideration and passing*)   2 hours

(7) The Taxation Laws (Amendment) Bill, 1978.   2 hours
   (*Consideration and passing*)

(8) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1978.   2 hours
   (*Consideration and passing*)

(9) Discussion on the Motion regarding the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1974-75, 1975-76 and 1976-77.   6 hours

(10) Discussion on the Motion regarding the 26th Report of the Union Public Service Commission.   4 hours

(11) Discussion on the Motion regarding the Report of the Working Group on Autonomy for Doordarshan and Akashvani.   4 hours

(12) Discussion on Motion by Shri Vasant Sathe and others regarding Language policy.

6 hours (to be taken up from 2 P.M. to 8 P.M.)

(13) Discussion on Motion by Shri Shyamnandan Mishra regarding Shah Commission Reports.

6 hours

(14) Discussion on Motion by Shri Jyotirmoy Bosu regarding amendment of the Representation of the People Act.

3 hours

NEW DELHI;
July 20, 1978
Asadha 29, 1900 *(Saka)*

K. S. HEGDE,
Chairman,
Business Advisory Committee.